

High Court of Jharkhand, Ranchi

Office Order No. / Accts. 1673

Dated: 26.10.2024

The Court has been pleased to nominate Dr. Raj Shree Verma, Gender Rights and Social Justice Practitioner, Educationist and Associate Professor at Xavier Institute of Social Service as Member of the High Court of Jharkhand Gender Sensitization & Internal Complaints Committee (HCJGSICC) in place of Dr. Ram Singh, Social Service, Educationist and Mediator in terms of the provisions of "The Gender Sensitization & Sexual Harassment of Women at High Court of Jharkhand (Prevention, Prohibition and Redressal) Regulations 2021".

Accordingly, High Court of Jharkhand Gender Sensitization & Internal Complaints Committee (HCJGSICC) constituted earlier through Office Order No. 33 / Accts. dated 13.01.2023 & Office Order No. 626 / Accts. dated 05.10.2024 stands reconstituted in the following manner :

1. Hon'ble Mrs. Justice Anubha Rawat Choudhary, as the Hon'ble Chairperson;
2. Hon'ble Mr. Justice Sanjay Prasad, as an Hon'ble Member;
3. Ms. M. M. Pal, Senior Advocate as a Member;
4. Ms. Darshna Poddar Mishra, Advocate as a Member;
5. Ms. Priti Srivastava, Child Protection Officer, UNICEF as a Member;
6. Dr. Raj Shree Verma, Gender Rights and Social Justice Practitioner & Educationist as a Member;
7. Ms. Tanvee, Deputy Secretary, SCMS Secretariat as the Member Secretary.

By Order

Sd/-
(Nikesh Kumar Sinha)
Registrar General

Memo No.

Dated:

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Registrar (Administration) / Registrar (Vigilance) I/c / Registrar (Establishment) / Member Secretary- S.C.M.S. / All Joint Registrars (Judicial & Non-Judicial) / P.P.S. to Hon'ble The Chief Justice / Deputy Secretary, S.C.M.S.. / In charge- P.A. Section, Court Master's Section & Court Office / All Deputy Registrars (Judicial & non-judicial) / Secretaries to all the Hon'ble Judges / All Assistant Registrars (Judicial & non-judicial) / All Court Masters / Section Officers of all Judicial and Non-Judicial Sections.


Sd/-
(Nikesh Kumar Sinha)
Registrar General

Memo No. 2906 / Accts.

Dated: 26.10.2024

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✓ The Central Project Coordinator, E-Committee with a request to upload the same on the official website of the High Court of Jharkhand.


(Nikesh Kumar Sinha)
Registrar General